

GOVERNMENT OF MEGHALAYA
LAW (A) DEPARTMENT.

NOTIFICATION

Dated Shillong, the 1st September, 2015.

No. LJ (A) 272/78/Pt.IV/172- The Governor of Meghalaya is pleased to appoint Shri Shoumen Sen Gupta Advocate as Additional Senior Government Advocate and also to assist the Advocate General and the Additional Advocate Generals, in the High Court of Meghalaya for a period of 1(one) year with immediate effect and until further orders.

The Additional Senior Government Advocate will be entitled to fees as per Office Memorandum LR (B) 13/2002/Pt/147 dated 5.9.2013.

Yours faithfully,



(L.M. Sangma),

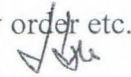
Special Secretary to the Govt. of Meghalaya,
Law Department.

Memo No. LJ (A) 272/78/Pt.IV/172-A,
Copy forwarded to:-

Dated Shillong, the 1st September, 2015.

1. The Accountant General, Meghalaya etc., Shillong
2. The Registrar General High Court of Meghalaya Shillong.
3. The Advocate General, Meghalaya, High Court of Meghalaya, Shillong.
4. The Additional Advocate Generals, Meghalaya, High Court of Meghalaya, Shillong.
5. Shri Shoumen Sen Gupta, Additional Senior Government Advocate High Court of Meghalaya, Shillong.
6. The Treasury Officer, Shillong North/South Treasury.
7. The Secretary High Court Bar Association, Shillong.
8. Law (B) Department, Shillong.
9. D.E.O. Law Department.
10. Guard file.

By order etc.,



Special Secretary to the Govt. of Meghalaya,
Law Department.

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